


CCPA 179/2013
[Arising out of OA 813/2005]


05.12.2013

None for the petitioner.

No one is appearing on behalf of the petitioner for last several dates. Registry has also pointed out defects which have not been removed.

The CCPA is, therefore, dismissed for default.


[S. K. Pattnaik]
Member (J)


[A. K. Jain]
Member (A)

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